

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH.

O.A. NO. 350/1561 OF 2015.

M.A. No. 350/101/2017

1. Mukesh Kumar Singh, Son of Birendra

Kumar of Bishnupur, Near Durga Mandop,

Ashram Road, Ward No. 1, Koderma, Police

Station : Tilaiya, Jharkhand, Pin Code : 825

409.

2. Md Nadeem, Son of Nasim of Karimgunj,

Post Office : Wasseypur, District : Dhanbad,

Jharkhand, Pin Code : 826 001.

3. Afroz Akhtar, Son of Md. Akhtar Hossain

Ansari of No. E/449, Road, No. 1A, P.T.P.S.

Patratu Ramgadh, Police Station : Patratu,

Jharkhand, Pin Code : 829 119.

4. Sunil Kumar, Son of Sri Rijhan Saw of

P.T.P.S. Patratu Sah Colony, Gandhi Nagar,

Post Office & Police Station : P.T.P.S.

Patratu, District : Ramgadh, Jharkhand, Pin

Code : 829 119;

5. Devendra Kumar Bernwal, Son of Sri

Shyam Sundar Bernwal of Gandhi High

School Road, Ward No. 14, Post Office

Jhumri Tilaiya, Police Station : Tilaiya,

Koderma, Jharkhand, Pin Code : 825409;

Mukesh Kumar Singh

W.S.

2.

6. Mahesh Kumar, Son of Bisun residing At -

Post Office - Gajhandi, Police Station

Tilaiya, District Koderma, Jharkhand, Pin

Code 825 409.

7. Vishesh Agarwal, Son of Sri Laxmi Narayan

Agarwal of 72, Ramnagar, Paharganj, New

Delhi, Pin Code : 110055 ;

8. Gaurav Agarwal, Son of Sri Suresh

Agarwal, of 7594/6, Ramnagar, Gali No 1.

Police Station Navi Karim Paharganj, New

Delhi, Pin Code -110055 ;

9. Gaurav Raghav, Son of Rejendra Singh

Raghav of Village . Samaudipur, Post Office

Maicha, The-Dadri, District . G.B. Nagar,

Uttar Pradesh, Pin Code : 201310 ,

10. Uma Shankar Tiwari, Son of Ram Moorti

Tiwari, residing at Village : Phalwan Kapura

(Berawan), Post Office : Atrampur,

Allahabad, Pin Code : 229412 ;

11. Vidhya Bhusan, Son of Sri Shyam Sundar of

Sector-D, Shantipuram, Phaphamu, Police

Station Soram, District : Allahabad, Uttar

Pradesh, Pin Code : 211013 ;

Mukesh Kumar Singh

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3.

12. Ranjana Pandey, Daughter of Shyam
Sundar, residing at Village & Post Office
Kashia West, Police Station : Kokha Raj,
District : Kaushambi, Uttar Pradesh, Pin
Code : 212201 ;

13. Rajesh Kumar Sah, Son of Gouri Sankar of
117, Block-Suvidha Enclave, Barpola,
Vihar, New Delhi - 43 ;

14. Harish Chand, Son of Jawahar Singh,
residing at Village : Khitawata, Post Office :
Gindoh, Police Station : Kosi Kalan, The-
Chhata, Mathura, Uttar Pradesh, Pin Code
281403 ,

15. Pramod Kumar, Son of Jawahar Singh.
residing at Village : Khitawata, Post Office .
Gindoh, Police Station : Kosi Kalan, The-
Chhata, Mathura, Uttar Pradesh, Pin Code
281403 ,

16. Pushpendra Singh, Son of Suresh Chand,
residing at Village : Kumha, Post Office
Penghore (Khan), The-Kumher, District :
Bharatpur, Rajasthan, Pin Code : 321202 ;

17. Dhurv Singh, Son of Tejbhan Singh,
residing at Village Rajpura, Post Office

Mukesh Kumar Singh

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Jotroli, The-Roopwas, Police Station

Rudraval, Rajasthan, Pin Code : 321405 .

18. Praveen Kasana, Son of Prem Singh,
residing at Village & Post Office : Samraya,
The-Weir, District : Bharatpur, Rajasthan,
Pin Code : 321408 ;

19 Ram Naresh Gorjar, Son of Dashrath Singh,
residing at Bhatta Colony, Hindaun City,
District : Karauli, Rajasthan, Pin Code
322230 ;

20. Lokendra Kumar, Son of Murari Singh,
residing at Village : Nagla Bhau, Police
Station : Magora, District : Mathura, Uttar
Pradesh, Pin Code : 281 502 ;

21. Gaurav Chaudhury, Son of Rajvir Singh,
residing at Village : Adda, Post Office :
Karao, The-Mahavan, Police Station
Mahavan, Mathura, Uttar Pradesh, Pin Code
281204 ;

22. Krishna Gopal, Son of Hira Singh, residing
at Village & Post Office : Barouli Chouth,
Police Station + The-Deeg, District :
Bharatpur, Rajasthan, Pin Code : 321 203 ;

Mukesh Kumar Singh

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23. Saurav Kumar, Son of Devi Singh, residing
at Village : Adda, Post Office : Karab.
Police Station : The-Mahavan, District :
Mathura, Uttar Pradesh, Pin Code : 281204 ;

24. Ankur Singh, Son of Jaipal Singh, residing
at Village : Nagla Hat Heni, Post Office
Hatheni, District : Bharatpur, Rajasthan, Pin
Code : 321021 ;

25. Bhagat Singh, Son of Kumar Pal Singh,
residing at Village : Sonkh, Thek Punna,
Post Office : Sonkh, Police Station :
Mogora, District : Mathura, Uttar Pradesh.
Pin Code : 281123 ,

26. Rajendra Dhayal, Son of Sarwan Lal
Dhayal, residing at Village : Karad, Post
Office : Karad, The-Dataramgarh, District :
Sikar, Rajasthan, Pin Code : 322 710 ;

27 Rakesh Kumar Yadav, Son of Pramananda
Yadav, residing at Village : Belagovindapur,
Post Office : Pakawalia, Police Station
Daraunda, District : Siwan, Bihar, Pin Code
: 841 238 ;

Mukesh Kumar Dangl,

W. A. D.

28. Abhishek Pratap Singh, Son of Shivendra

Bhan Singh ,residing at Village :
Sikandarpur, Post Office : Nouli, Police
Station : Chibramou, District : Kanoj, Uttar
Pradesh, Pin Code 209729 ;

29. Vipin Kumar, Son of Mithai Lal, residing at

Village : Hathgam-Lakhmipur, Tehpara,
Khaga Fatehpur, Uttar Pradesh, Pin Code
212252 ;

30. Arun Kumar Shrivastav , Son of Srinath

Sahay ,residing at Village & Post Office
Kundi, Monapur, Police Station :
Baragaon, District : Varanasi, Uttar Pradesh
Pin Code : 221 204 ;

31. Amit Kumar, Son of Sri

Chhotelal, residing at Village & P.O.:
Pilkhar, Police Station : Ekdil, District :
Etawah, Pin Code 206001, Uttar Pradesh ;

32. Anil Kumar, Son of Ramveer Singh,

residing at Village : Ahirani, Post Office
: Baharpur, Bharatnana, District : Etawah,
Uttar Pradesh, Pin Code : 206242 ;

Mukesh Kumar Singh

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33. Rajbir Singh, Son of Krishna Bihari,
residing at Village : Nala Ray Singh, Post
Office : Malhosi, District : Oraiya, Police
Station : Achalda, Uttar Pradesh, Pin Code :
206242 ;

34. Anuj Kumar, Son of Ram Avtar, residing at
Village : Nagla Mahipat, Post Office :
Khunwara, Police Station : Bharathar,
District : Etawah, Uttar Pradesh, Pin Code :
206242;

35. Kamal Mohan, Son of Ramchandra Pal,
residing at Village : Akhmelpur, Post Office
: Rampur, Manjhagaon, District :
Farrukhabad, Pin Code : 209724 ;

36. Asit Kumar Vidyarthi, Son of Late
Jogroshan Lal, residing at 107/2A-1D/1,
Beniganj, Post Office : G.T.R. Nagar,
Allahabad, Uttar Pradesh, Pin Code : 211
016 ;

37. Dhirendra Singh Chandel, Son of Praduman
Singh Chandel, residing at Village :
Rajhopur, Post Office : Beera, Police Station
: Kamsi, The-Baberu, Banda, Uttar Pradesh,
Pin Code : 210 121 ;

Mukesh Kumar Singh

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38. Shiv Bahadur Singh, Son of Gokaran Singh,

residing at Village : Raghpur, Post Office

“Beera, Police Station : Kamasi, The-Baberu

, District : Banda, Uttar Pradesh, Pin Code :

210121 ;

39. Parveen Kumar , Son of Ram Prakash,

residing at Village : Nagla, Bhaju, Post

Office : Kunaitha, Police Station : Bakeswar,

The-Bharathana, District : Etawah, Uttar

Pradesh, Pin Code : 206124 ;

40. Umesh Kumar, Son of Ram Nath, residing at

Village :Nagla, Bhaju, Post Office :

Kunaitha, Police Station : Bakeswar, The-

Bharathana, District : Etawah, Uttar Pradesh,

Pin Code.: 206124 ;

41. Satyabrata Senapati, Son of Prabhat

Senapati, residing At + Post Office :

Bhutiarbahal via Deogaon, Police Station :

Tusra, District : Bolangir, Orissa, Pin Code :

767029 ;

42. Jharna Beriha, Son of Raj Gopal Beriha,

residing at Village : Shanti Pada, Post Office

: Rajendra College, Police Station : Town

Mukesh Kumar Singh

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9.

via - District Bolangir, Orissa, Pin Code :

767002 ;

43 Kalyani Nayak, Wife of Kailash Chandra

Naik, residing At + Post Office : Pokharia, .

via Saraskana, District : Mayurbhanj, Orissa,

Pin Code : 757051 ;

44. Pappu Kumar, Son of Binod Prasad Gupta,

residing at Village : Tehatta Mela Road, Post

Office : Tehatta, Police Station :

Makhdumpur, District : Jehanabad, Bihar,

Pin Code : 804427 ;

45. Vinod Kumar Pandey, Son of Balmukund

Pandey, residing at Village : Setapur, The-

Patti, Police Station : Ashpur Dosarai,

District : Pratapgarh, Uttar Pradesh, Pin

Code : 230 124 ;

46. Anil Singh, Son of Pooran Singh, residing at

Village : Badheera, Post Office : Badheera,

The-Nadwai, District : Bharatpur, Rajasthan,

Pin Code : 321203 ;

47. Devendra Singh, Son of Devi Singh,

residing at Village : Kathera, Post Office :

Hera, District : Bharatpur, Rajasthan, Pin

Code : 321203 ;

Mukesh Kumar Singh
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48. Rakesh Kumar, Son of Sohan Singh,

residing at Village : Dhaku, The-Mart,

District : Mathura, Uttar Pradesh, Pin Code :

281 123 ;

49. Sunil Kumar Mishra, Son of Sidheswar Nath

Mishra, residing at Village & Post Office :

Bharuli, Police Station : Shahpur, District :

Bhojpur, Bihar, Pin Code : 800001 ;

50. Rinku Singh, Wife of Suresh Chand,

residing at Village : Kumha, Post Office :

Panger, The-Kumher, District : Bharatpur,

Rajasthan, Pin Code : 321 202 ;

51. Vikram Singh, Son of Veeri Singh, residing

at Village : Nagla Nainu, Post Office :

Sonkh, Police Station : Magorra, District :

Mathura, Uttar Pradesh, Pin Code : 281 123

;

52. Dharm veer Singh, Son of Bhagwan Das

Singh, residing at Village : Nagour, Post

Office : Bichpuri, District : Agra, The-

Kirawali, Pin Code : 283105 ;

Mukesh Kumar Singh.

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53. Rajvir Singh, Son of Jagvir Singh, residing
at Village : Nagar, Post Office : Bichpuri,
The-Kirawali, District : Agra, Uttar Pradesh
Pin Code : 283 105 ;

54. Rajesh Singh, Son of Parsuram Singh,
residing at Village : Nagar, Post Office :
Bichpuri, The-Kirawali, District : Agra,
Uttar Pradesh, Pin Code : 283 105 ;

55. Bachhu Singh, Son of Tej Singh, residing at
Village : Nagla, Hathani, Post Office :
Hathani, The-Bharatpur, District :
Bharatpur, Rajasthan, Pin Code : 321 203 ;

56. Manoj Kumar Son of Jagan Singh, residing
at Village : Nainu Kalan, Post Office :
Sonth, Police Station : Magora, The- &
District : Mathura, Uttar Pradesh, Pin Code :
281 123 ;

57. Dharampal Singh, Son of Sunder Singh,
residing at Village : Khutdy, Post Office :
Paintha, District : Mathura, Uttar Pradesh,
Pin Code : 281 502 ;

58. Lekhpal Singh, Son of Pooran Singh,
residing at Village : Nagla, Post Office :

Mukesh Kumar Singh

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Sonakh, District : Mathura, Uttar Pradesh.

Pin Code : 281 123 ;

59. Upendra Singh, Son of Bahori Singh,
residing At- Nagla Deviya, Post Office
:Sonakh, District : Maghura, Uttar Pradesh,
Pin Code : 281123 ;

60. Mahendra Singh Gurjar, Son of Bhagwan
Singh, residing at Village : Kasane Ka
Nagla, Post Office : Hukmi Khera Teh-
Hindaun City, District : Karauli, Rajasthan,
Pin Code : 322 236 ;

61. Ved Prakash, Son of Amar Singh, residing at
Village & Post Office : Damadama, The-
Bayana, District : Bharatpur, Rajasthan, Pin
Code : 341 401 ;

62. Prahlad Singh, son of Ramjee Lal, residing
at Village : Therda, Post Office : Khedia,
The-Mahwa, District : Dausa, Rajasthan, Pin
Code . 322 240 ;

63. Samay Singh Gujar, Son of Babu Ram,
residing at Village : Atkoli, Post Office :
Khedli Gurjar, The-Hindaun City, District :
Karauli, Rajasthan, Pin Code : 322254 ;

Mukesh Kumar Singh

Wll

64. Saun Singh, Son of Ratan Lal, residing at
Village : Nagla Dhoo, Post Office
: Khankheda, The-Bayana, District :
Bharatpur, Rajasthan, Pin Code : 341 203 ;

65. Ram Suresh Gurjar, Son of Dashrath Singh
Gurjar, residing at Village : Atkoli, Post
Office : Khedli, Gurjar, The-Hindaun City,
District : Karauli, Rajasthan, Pin Code : 322
254 ;

66. Vijay Singh, Son of Lakh Ram, residing at
Village : Atkoli, Post Office : Khedli, Teh-
Hindaun City, District : Karauli, Rajasthan,
Pin Code : 322254 ;

67. Shravan Kumar Jaiswal, Son of Ramanand
Jaiswal, residing At - Chiutahan, Post Office
: Jungle Koriya, District : Gorakhpur, Uttar
Pradesh, Pin Code : 273007 ;

68. Rajesh Kumar Jaiswal, Son of Ramlakhan
Jaiswal, residing At Village : Chiutahan,
Post Office Jungle Koriya, District :
Gorakhpur, Uttar Pradesh, Pin Code :
273007 ;

Mukesh Kumar Singh

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69. Shyam Narayan Mall, Son of Jokhan Mall,
residing at Village : Chiutahan, Post Office
: Jungle Koriya, District : Gorakhpur, Uttar
Pradesh, Pin Code : 273007 ;

70. Shiv Kumar Jaiswal, Son of Ramlakhan
Jaiswal, residing at Village : Chiutahan, Post
Office : Jungle Koriya, District : Gorakhpur,
Uttar Pradesh, Pin Code : 273007 ;

71. Rajesh, Son of Phoolchand, residing at
Village : Chiutahan, Post Office : Jungle
Koriya, District : Gorakhpur, Uttar Pradesh,
Pin Code : 273007 ;

72. Vipul Singh, Son of Ashok Kumar , residing
at Village : Chiutahan, Post Office : Jungle
Koriya, District : Gorakhpur, Uttar Pradesh,
Pin Code : 273007 ;

73. Rudra Narayan Singh, Son of Ramsahay
Singh, residing at Village : Atkoli,
Chiutahan, Post Office : Jungle Koriya,
District : Gorakhpur, Uttar Pradesh, Pin
Code : 273007 ;

74. Akhilesh Mall, son of Rajendra Mall,
residing at Village : Chiutahan, Post Office :
Jungle Koriya, District : Gorakhpur, Uttar
Pradesh, Pin Code : 273007 ;

Mukesh Kumar Singh

Wll

75. Vivek Kumar, Son of Ramesh Ch. Yadav,
 residing at Village : Nagla Mahipat, Post
 Office : Kunwara (Bharthana), District :
 Etawah, Uttar Pradesh, Pin Code : 206242 ;

76. Purshottam Kumar Shukla, Son of Bharat
 Lal Shukla, residing at Village & Post Office
 : Rampur, Manjhgaon District
 Farrukhabad, Uttar Pradesh, Pin Code :
 209724 ;

77. Raghvendra Pratap Singh, Son of Birendra
 Singh, residing at Village : Binde Alipur,
 Post Office : Binde Alipur, District : Kanpur,
 Uttar Pradesh, Pin Code : 209202 ;

78. Vinod Kumar Vishwakarma, Son of Shiv
 Lal Vishwakarma, residing at Nai Bazar
 Bhadurpur, G.T. Road, Khaga, Fatehpur,
 Uttar Pradesh, Pin Code : 212655 ;

79. Ashvani Kumar Tiwari, Son of Rama
 Shankar Tiwari, residing at 311/6, Manaś
 Nagar, Chandpur Kalori, Teliaganj,
 Kamalganj, Allahabad, Uttar Pradesh, Pin
 Code : 211004 ;

Mukesh Kumar Singh -

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80. Kamlesh Kumar Pal, Son of Ramanand Pal,
residing at 3G/4A/2, Shivkuthi, Teliarganj,
Allahabad, Uttar Pradesh, Pin Code 211
004 ;

81. Virendra Kushwaha, Son of Late Harish
Chandra Kushwaha, residing at 20/15,
Bhusaulitola, Leader Press, Khuldabad.
Allahabad, Uttar Pradesh, Pin Code : 211
001 ;

82 Ashok Kumar Srivastav , Son of Awadhesh
Kumar Srivastav, residing at 437-E-Block,
Panki (Near Post Office), Kanpur, Uttar
Pradesh, Pin Code : 208020 ;

83. Umesh Pal, Son of Hakim Singh, residing at
Village : Sahidabad, Post Office . Banashai,
District Mainpuri, Uttar Pradesh, Pin Code
205261 ,

84. Ejagesh Kumar, Son of Baleshwar Dayal,
residing at Village : Mathanapur, Post Office
: Asjhana, District : Auraiya, Uttar Pradesh,
Pin Code : 206243 ;

85 Vipin Kumar , Son of Balveer Singh,
residing at Village : Naga Lau (Surjanpur),
Post Office : Samhon Malhousim, Police

Mukash Kumar Singh
Ade

Station : Achhalada, District : Auraiya, Uttar
Pradesh, Pin Code : 206242 ;

86. Aditya Kumar, Son of Dinesh Chandra,
residing at Village : Nagla Ray Singh, Post
Office : Mallousi (Samphon), District :
Auraya, Uttar Pradesh, Pin Code : 206242 ;

87. Kamalesh Kumar, Son of Ranadheer Singh,
residing at Village : Mitroul, Post Office :
Jagtouli, (Chakamagar), District : Ethwah,
Uttar Pradesh, Pin Code : 206125 ;

88. Aksay Ranjan, Son of Anil Kumar Yadav,
residing At + Post Office : Chandrahi Hazari
Tola, via P.S.: Dhamdaha, District : Purnea,
Bihar, Pin Code : 854205 ;

89. Pankaj Kumar, Son of Kameshwar Mandal,
residing-At- Baria, Post-Office : Rajeshwari,-
Police Station : Chhatapur, District : Supaul,
Bihar, Pin Code : 852214 ;

90. Ramesh Prasad Ray, Son of Shyamanand
Ray, residing at Bhojpur Coloney,
Ramlakhan Path, Kankarbag, Patna, Bihar,
Pin Code : 850 020 ;

Mukesh Kumar Singh

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91. Balmiki Tiwari, Son of Ramesh Tiwari,
 residing At - Mishra Ka Gori, Post Office :
 Rampur, Saryan, District : Siwan, Bihar, Pin

Code : 841234 ;

92. Avishek Kumar, Son of Chandeshwar
 Singh, residing At - Madhopur, Post Office :
 Jalalpur, District : Chapra, Bihar, Pin Code

: 841412 ;

93. Yusuf Ansvari, Son of Md. Maula Sharif,
 residing at Village : Kuchiyan, Post Office :
 Patherdeva Bazar, District : Deoria, Uttar
 Pradesh, Pin Code : 274001 ;

94. Deepak Kumar, Son of Rajendra Kumar,
 residing at House No. 2552, Begeochi
 Raghunath Sadar Thana, Delhi - 110006 ;

95. Rahul Jain, Son of Suresh Kumar, residing
 at House No. 7594/6, Ramnagar, Paharganj,
 New Delhi - 55 ;

96. Umesh Kumar, Son of Baleshwar Mahto,
 residing at Village & Post Office : Gumo, (
 Barawadih), Ranchi Patna Road, Jhumri
 Tilaiya, District : Koderma, Jharkhand, Pin
 Code : 825409 ;

Mukesh Kumar Singh

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97. Vinod Kumar, Son of Rameshwar Sharma,
residing at Ward No. 22, Post Office : Jhumri
Tilaiya, District : Koderma, Jharkhand, Pin
Code : 825409 ;

98. Santosh Kumar, Son of Mukund Ram,
residing at Village & Post Office : Gujhandi,
District : Koderma, Jharkhand, Pin Code :
825 409 ;

99. Majid Alam, Son of Shahid Alam, residing
at Moh-Bhadodih, Ward No. 03, Post Office
: Jhumri Tilaiya, District : Koderma,
Jharkhand, Pin Code : 825 409 ;

100. Binit Prasad Sinha, Son of Ranjan
Prasad Sinha, residing at Ward No.1, Near
S.T. Vineva High School, Post Office
Jhumri Tilaiya, District : Koderma,
Jharkhand, Pin Code : 825 409 ;

101. Ranjeet Kumar Panday, Son of
Bhuneshwar Pandey, residing at Old Bus
Stand, Adarshnagar, Ward No. 22, Post
Office : Jhumri Tilaiya, District : Koderma,
Jharkhand, Pin Code : 825 409 ;

Mukesh Kumar Singh

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102. Shiv Shankar Pandey, Son of Angla
Pandey, residing At Kanti, Post Office :
Tilaiya Dam, Police Station : Jainagar,
District : Koderma, Jharkhand, Pin Code :
825 409 ;

103. Mantu Kumar Sharma, Son of Ramshay
Sharma, residing at Village & Post Office :
Gumo, Ward No. 20, Police Station : Jhumri
Tilaiya, District : Koderma, Jharkhand, Pin
Code : 825 409 ;

104. Kundan Kumar Sharma, Son of
Murlidhar Sharma, residing at Ward No. 20,
Village : Gumo, Post Office : Gumo, Police
Station : Jhumri Tilaiya, District : Koderma,
Jharkhand, Pin Code : 825 409 ;

105. Krishna Kumar, Son of Laxmi Sah,
residing at Village : Faridpur, Post Office
and Police Station : Jamalpur, District :
Munger, Bihar, Pin Code : 811 214 ;

106. Ashok Kumar Verma, Son of Gopinath
Verma, residing at Village & Post Office :
Gujhandi, Police Station : Teliya, District
: Koderma, Jharkhand, Pin Code : 825 409 ;

Mukesh Kumar Singh

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107. Gautam Kumar, Son of Kartick Prasad

Yadav, residing At Putto, Post Office
Karma, Police Station & District :Koderma,
Jharkhand, Pin Code : 825409 ;

108. Jainendra Kumar, Son of Bhopendra

Rana, residing At Post Office : Palwal,
District :Hazaribag, Jharkhand, Pin Code
:825355 ,

109. Sanjay Kumar Verma, Son of Uday

Prasad, resi ing at Village : Musharda, Post
Office : Dangra, District : Gaya, Bihar, Pin
Code : 824201 ;

110. Manish Kumar, Son of Bisun Yadav,

residing At & Post Office : Gujhandi, Police
Station : Teliya, District : Koderma,
Jharkhand, Pin Code : 825409 ;

111. Mayur Sagar , Son of Raju Prasad,

residing At : Basudebpur, Post Office &
Police Station : Kajra, District : Lakhisarai,
Bihar, Pin Code :811 309 ;

112. Sangita Mallik, Daughter of

Premananda Mallick, residing At Mada
Pankal, Post Office :Mundigarh, District
:Kandhamal, Orissa, Pin Code : 762107 ;

Mukesh Kumar Singh ,

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113. Ashok Satapathi, Son of Biranchi Satapathi, residing At - Singamunda, Post Office : Dasandha, via-Deogaon, District : Bolangir, Orissa, Pin Code : 767029 ;

114. Duriyodhan Bhoi, Son of Jaladhar Bhoi, residing At -Upar Bahal, Post Office : Badmunda, via -Lodsingha, District : Bolangir, Orissa, Pin Code : 767020 ;

115. Basudev Sahu, Son of Ratha Sahu, residing At- Singamunda, Post Office : Desandha, Police Station : Tusra, District : Bolangir, Orissa, Pin Code : 767029 ;

116. Purushotam Navin, Son of Sidheshwar Sandi ,residing at Village & Post Office Tehata, Police Station :Makhdumpur, District : Jehanabad, Bihar, Pin Code : 804427 ;

117. Suvendera Kumar Samal, Son of Baishnaba Charan Samal, residing At & Post Office . Gudvella, Police Station : Tusra, District :Bolangir, Orissa, Pin Code : 767046 ;

Mukesh Kumar Singh.

Wll

118. Manoj Kumar Jana, Son of Rabindra

Nath Jana, residing At & Post Office :

Sompur (Dhiasompur), Police Station :

Ersama, District : Jagatainghpur, Orissa, Pin

Code : 754110 ;

119. Puspanjali Mohanty, Daughter of

Gunanidhi Mohanty, residing At & Post

Office : Gudvella, Police Station : Tusra ,

District : Bolangir, Orissa, Pin Code : 767046

120. Biswajit Bishoyi, Son of Satyabadi

Bishoyi, residing At - Shrimpgar,

Jagannathkhar, 6th Lane, Berhampore,

District : Ganjam, Orissa, Pin Code - 760022

121. Maheshwar Sarangi, Son of Birendra

Sarangi, residing At & Post Office

Khaliapali, Police Station : Loisingha,

District : Bolangir, Orissa, Pin Code : 767020

122. Krishna Chandra Sahu, Son of Surendra

Saha, residing At- Banaras, Post Office :

Saintala, District : Bolangir, Orissa, Pin

Code : 767032 ;

Mukesh Kumar Singh,

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123. Santosh Kumar Sahu, Son of Damodar Sahu, residing At & Post Office : Kudasingha, Via-Deogaron, Police Station : Tusra, District : Bolangir, Orissa, Pin Code : 767029 ;

124. Prasanta Kumar Satpathi, Son of - Krishna Chandra Satpathi, residing At Paikbahal, Post Office : Deulpadar, Police Station : Tarva, District : Subarnapur, Orissa, Pin Code : 767020 ;

125. Ranjit Juad, Son of Haradhan Juad, residing At & Post Office : Salepali, Bolangir, Police Station : Town, District : Bolangir, Orissa, Pin Code : 767001 ;

126. Prasanta Kumar Sahu, Son of Bhagabat Sahu, residing At & Post Office & Police Station : Sarangayada, (K. Nuagon), District : Kandheamal, Orissa, Pin Code : 762 106 ;

127. Satya Narayan Nanda, Son of Kalakendu Nanda, residing At & Post Office : Sauntpur, Police Station : Sadar Bgr, District : Bolangir, Orissa, Pin Code : 767 065

Mukesh Kumar Singh

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128. Ajay Kumar Roy, Son of Mathura

Prasad Roy, residing At- East Nimcha
Colliery, Shiv Mandir-3, Post Office :
Bidhan Bag, District : Burdwan, West
Bengal, Pin Code : 713 337 .

129. Bijay Dalbehara, Son of Aniuddha

Dalbehara, residing At & Post Office :
Rugudipada, Bolangir, Police Station :
Town, District : Bolangir, Orissa, Pin Code
767001 ;

130. Pabitra Dora, son of Damodar Dora,

residing At & Post Office : Atgaon, Police
Station : Sadar Bgr., District : Bolangir,
Orissa, Pin Code : 767001 ;

131. Sunil Kumar Patro, Son of Ramchandra

Patro, residing At Sri Ramnagar,
Berhampore, District : Ganjam, Orissa, Pin
Code : 767002 ;

132. Ch. Anila, Wife of Ch. Devdas,

residing At Lanjipally, Berhampore, District
: Ganjam, Orissa, Pin Code : 760008 ;

Mukesh Kumar Singh



133. Subhrajit Pattanaik, Son of Surendra
Pattanaik, residing At Post Office and Police
Station : Saintala, District : Bolangir, Orissa,
Pin Code : 767030 ;

134. Gyan Chand Pradhan, Son of Sabhapati
Pradhan, residing At Post Office : Sauntpur,
Police Station : Sadar Bgr, District :
Bolangir, Orissa, Pin Code : 767965 ;

135. Sushant Kumar Panda, Son of Netra
Nanda Panda, residing At Kulinary, Post
Office : Katabhal, via- Rajborasambar,
Padmapur, District : Bargarh, Orissa, Pin
Code : 768036 ;

136. Nemai Chandra Barik, Son of Bipin
Bari, residing At Badmal, Post Office :
Ganapatrapalli, via- Sanital, District
Bolangir, Orissa, Pin Code : 767070 ;

137. Bishnu Prasad Beria, Son of Dasrath
Beria, residing At Malpara, Post Office &
Police Station : and District : Bolangir,
Orissa, Pin Code : 767001 ;

138. Rinka Majhi, Daughter of Shyam Pada
Majhi, residing at 16/3, Gopal Ghosh Lane,
Salkia, District :Howrah, West Bengal, Pin
Code : 711 106 ;

Mukesh Kumar Singh
All

139. Shailendra Kumar Singh, Son of Ram

Lakhan Singh residing at Village : Atsharee,
Post Office : Jerma, Police Station : Saini,
District : Kousambi, Uttar Pradesh, Pin Code
: 212217 ;

140. Bipul Kumar Kayal, Son of Lakshman
Koyal, residing at Village : Uttarbognar,
Post Office : Alida, Police Station :
Mograhat, District : South 24-Parganas,
West Bengal, Pin Code : 743355 ;

141. Bijay Pal, Son of Laxmi Narayan Pal,
residing at Village : Tilipara, Post Office &
Police Station : Kandi, District
: Murshidabad, West Bengal, Pin Code :
742137 ;

142. Rajendra Lal Saha, Son of Jogesh
Chandra Saha, residing at 2/B, Bijaynagar
"B" Block, Post Office : Naihati, District
: North 24-Parganas, West Bengal, Pin Code
: 743165 ;

143. Ananda Dulal Pal, Son of
Laxminarayan Pal, Residing at Village
Tilipara, Post Office & Police Station
: Kandi, District : Murshidabad, West
Bengal, Pin Code : 742137 ;

Mukesh Kumar Singh :

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144. Susanta Kumar Barad, Son of Bipin Behari Barad, residing At- Thikardarpura (Nuapada), Police Station : Town, District : Bolangir, Orissa, Pin Code : 767001 ;

145. Sunil Panchariya, Son of Satya Narayan Panchariya, residing at Brahman Para No 47/76, Police Station : Azad Chowk, Raipur, Chatisgarh, Pin Code : 492 001 ;

146. Nitin Sharma, Son of Mohanlal Sharma, residing At & Post Office : Dunguripali, District : Subarnapur, Orissa, Pin Code : 767023 ;

147. Paramananda Sharma, Son of Laxmi Narayan Sharma, residing At & Post Office : Chhanibari, Police Station : Virani, District : Hanumangarh, Rajasthan, Pin Code : 335511 ;

148. Prahlad Ray, Son of Shri Gopiram, residing at At Post Office : Kalana, Police Station : Bhadra, District : Hanumangarh, Rajasthan, Pin Code : 335502 ;

149. Nirmala Sharma, Wife of Bhagwan Dás Sharma, residing at 76/1, Golaghat Road, Block-6, Flat No. 4C, Natural residence.

Mukesh Kumar Singh

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Police Station : Lake Town, Kolkata -700

048 ;

150. Tapan Kumar Dora, Son of Damodar Dora, residing At + Post Office : Atgaon, District : Bolangir, Orissa, Pin Code : 767002 ;

151. Sanatan Majhi, Son of Prakesh Chandra Majhi, residing At- New Kalua Street, Post Office : Bijipur , Via Barhampur, District : Ganjam, Orissa, Pin Code : 760001 ;

152. Dushasan Bhoi, Son of Jalandar Bhoi, residing At- Uparbahal, Post Office : Badimunda, Via -Loisingha, District : Bolangir, Orissa, Pin Code : 767020 ;

153. Firoj Kumar Patra, Son of Murari Prasad Patra, residing At Post Office : Bharsuja, Police Station : Loisingha Via Dudkuka, District : Bolangir, Orissa, Pin Code : 767061 ;

154. Bablu Suna, Son of Kalari Suna, residing At- Sindurbahal, Post Office : Sadeipali, Via - Chandavati, District : Bolangir, Orissa, Pin Code : 767065 ;

Mukesh Kumar Singh

M. S. S.

155. Amlal Kumar Banerjee, Son of Makhan Banerjee, residing at Village : Ambagoda, BJ-2, Jaipur, District : Koreput, Orissa, Pin Code : 764055 ;

156. Shiva Shankar Meher, Son of Jalu Meher, residing At Hatisara, Post Office : Deogaon, District : Bolangir, Orissa, Pin Code : 767029 ;

157. M. Rajesh , Son of M. Ramulu, residing At Chandrapur, Post Office : Jarasoinga, Police Station : Tusra, District : Bolangir, Orissa, Pin Code : 767061 ;

158. Sampada Suna, Son of Gayadhar Suna, residing At- Hatisara, Post Office : Deogaon, Police Station : Tusra, District : Bolangir, Orissa, Pin Code : 767029 ;

159. Markanda Sarangi, Son of Biseswar Sarangi, residing At & Post Office : Tikrapara, District : Bolangir, Orissa, Pin Code : 767001 ;

160. Sundaralal Bhoi, Son of Sadhu Bhoi , residing At & Post Office : Sauntpur Police Station : Sudar. Dist. Bolangir, Orissa, Pin Code 767016 ;

Mukesh Kumar Dangi

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161. Raj Kumar, Son of Sohanlal residing at
 Village : Nagla Bhaw, Post Office :
 Raimjha, District + The-Mathura, Uttar
 Pradesh, Pin Code : 281502 ;

162. Jitendra Singh, Son of Mahendra Singh,
 residing at Village : Khutiya, Post Office :
 Paintha, The-District : Mathura, Uttar
 Pradesh, Pin Code : 281502 ;

163. Ajeet Singh, Son of Mahendra Singh ,
 residing at Village : Khutiya, Post Office :
 Paintha, Teh + Dist.. Mathura, Uttar Pradesh,
 Pin Code : 281502.

164. Suneel Kumar Son of Atar Singh,
 residing at Villager : Jaidpur, The-Khair,
 Post Office : Jaidpur, Dist. Aligardh Uttar
 Pradesh, Pin 281 502 ;

165. Shrikrishna Yadav, Son of Manajer
 Yadav Village : Motirampr, Post Office :
 Kalyanpur, Police Station : Bihiya, District :
 Bhojpur (Ara), Bihar Pin Coe : 802 154.

166. Rupes Pattanaik , Son of Kourah
 Pattanaik At- Shantipada, Post Office :
 Rajendra College, Police Station : Town,
 District : Bolangir, Odisha-767001 ;

Mukesh Kumar Singh .

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167 Sanjeeb Naik, Son of Raghab Naik, At-
Badajor, Post Office : Singhari, Via-Tarbha,
District : Sonepur, Odisha, Pin Code :
767016 ;

168. Arindam Roy, Son of Anirudha Roy,
residing at 2/62, Mahajati Nagar, Birati,
Police Station : Nimta, District : 24-Parganas
(North), Kolkata -700 051 ;

169. Basudeb Das, Son of Sri Manoranjan
Das, residing at 131, R.B. Road, Post Office
: Nimta, District : 24-Parganas (North),
Kolkata -700 049 ;

170. Rajendra Das, Son of Panchu Das,
residing at 55, B.M. Road (Chapdani), Post
Office : Baidyabati, District : Hooghly, Pin
Code : 712 222 ;

171. Susanta Maity, Son of Late Madan
Mohan Maity, residing at Village : Fatchpur,
Post Office : Udanag, Police Station : Amta,
District Howrah, Pin Code : 711401 .

172. Supriya Khanra Sasmal, Son of Biswajit
Khanra Sasmal, residing at Village : Ayma,
Post Office : Gandarpur, Police Station :

Mukesh Kumar Singh

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Singur, District : Hooghly, Pin Code :
712409 ;

173. Himangshu Sarkar, Son of Krishnadas
Sarkar, residing at Village : Pitumari, Post
Office : Ghoshpur, Police Station :
Sandeshkali, District : North 24-Parganas,
Pin Code : 700 150 ;

174. Badsha Mia, Son of Abdul Bari Mia,
residing at Village : Choa, Post Office :
Choa, Police Station : Hariharpara, District :
North 24-Parganas, Pin Code : 743 166 ;

175. Parveen Siddique, Son of Safikul
Ahmed Siddique, residing at Qur. No. A/84,
Lahui Camp, Post Office : Kotma, Police
Station : Kotma, District : Anuppur, Madhya
Pradesh, Pin Code : 484334 ;

176. Shahzad Ahmad Siddqui, Son of Mr.
Abdul Gaffar Siddqui residing at Qur., No.
A/84, Lahui Camp, Post Office : Kotma,
Police Station : Kotma, District : Anuppur,
Madhya Pradesh, Pin Code : 484334 ;

177. Parvej Ali, Son of Ramjan Ali, residing
at Sabji Mandi Road, Ward No. 06, Village

Mukesh Kumar Singh.

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Kotma, Post Office : Kotma, District :
Anuppur, Madhya Pradesh, Pin Code :
484431

178. Biplab Halder, Son of Samar Halder,
residing at Village : Jharkhali Bazar, Post
Office : Jharkhali Bazar, Police Station :
Basanti, District : South 24-Parganas ;

179. Md. Latif Gazi, Son of Baburali Gazi
residing at Village : Gazallia, Post Office :
Ghoshpur, Police Station : Sandeshkali,
District : South 24-Parganas, West Bengal,
Pin Code : 743442 ;

180. Ranjit Mondal, Son of Anukul Mondal,
residing at Village : Rupnagar, Post Office :
Sonarpur, Police Station : Sonarpur, District
: South 24-Parganas, Pin Code : 700 150 ;

181. Mohidul Islam, C/o. Mokshad Molla,
residing at Village : West Bhayda, Post
Office : Chowhata, Police Station : Haroa,
District : South 24-Parganas, Pin Code : 743
439 ;

Mukesh Kumar Singh.

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182. Lalan Mondal, Son of Dayal Mondal,
residing at Village : Jhitkipota, Post Office :
Dolimoulia, Police Station : Dhubulia,
District : Nadia, Pin Code : 741140 ;

183. Mobarak Sk Son of Chandra Ali Sk,
residing at Village : Rukunpur, Post Office :
Rukundpur, Police Station : Dhubulia,
District : Nadia, Pin Code : 741154 ;

184. Golam Mortoza Khan Chowdhury, Son
of Abdur Rahim Khan Chowdhury, residing
at Village : Kashinathpur, Post Office :
Chandaneswar, Police Station : Bhangore,
District : South 24-Parganas, West Bengal,
Pin Code : 743502 ;

185. Abbas Uddin Sk., Son of Hiyat Ali Sk,
residing at Village : Goal Chandpur, Post
Office : Dhubi Nagadi, Police Station :
Nakashipara, District : Nadia, West Bengal,
Pin Code : 741137 ;

186. Abul Kalam Mia, Son of Tosar Mia,
residing at Village : Kanthalbaria, Post
Office : Bethuadahiri, Police Station :
Nakashipara, District : Nadia, West Bengal,
Pin Code : 741126 ;

Mukesh Kumar Singh
Ali

187. Md. Fatuk Mallick, Son of Lat Chand
Mallick, residing at Village : Kalibash, Post
Office : Uttar Bahirgachhi, Police Station
: Nakashipara, District : Nadia, West Bengal,
Pin Code : 741126 ;

188. Noymuddin Sk, Son of Late Hara Sk,
residing at Village : Chowmuha, Post Office
: Dhubi Nagadi, Police Station :
Nakashipara, District : Nadia, West Bengal,
Pin Code : 741126 ;

189. Kharul Sk, Son of Kader Sk, residing at
Village : Chowmuha, Post Office : Dhubi
Nagadi, Police Station : Nakashipara, District
: Nadia, West Bengal, Pin Code : 741126 ;

190. Alamgir Sk, Son of Mahiuddin, residing
at Village : Sagirpur, Post Office :
Radhakantapur, Police Station : Kaliganj,
District : Nadia, West Bengal, Pin Code
741181 ;

191. Miraj Mallick, Son of Asraf Mallick,
residing at Village : Basudabpur, Post
Office: Sapjola, Police Station : Nakashipara,
District : Nadia, Pin Code : 741137 ;

Mukesh Kumar Singh.

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192. Rajendra Kumar Das, Son of
 Manamohan Das, residing at Village :
 Pannada, Post Office : Balanga, Police
 Station : Soro, District : Balasore, Orissa,
 Pin Code : 754046 ;

193. Azahar Ali, Son of Arij Shaikh, residing
 at Village & Post Office : Badbillagram,
 Police Station : Nakashipara, District : Nadia,
 Pin Code : 741126 ;

194. Israfil Sk, Son of Tentul Sk, residing at
 Village : Mollapara, Post Office : Sree
 Mayapur, Police Station : Nabadwip,
 District : Nadia, Pin Code : 741312 ;

195. Sonju Mondal, Son of Almin Mondal,
 residing at Village : Chuakhali, Post Office :
 Rupdaha, Police Station : Dhubulia, District
 : Nadia, West Bengal, Pin Code : 741140 ;

196. Kabirul Islam, Son of Madar Bokshi
 Mondal, residing at Village : Sahapur, Post
 Office : Haldipara, Police Station :
 Hanskhali, District : Nadia, Pin Code : 741
 502 ;

197. Shyama Prasad Naskar, Son of Susanta
 Kr. Naskar, residing at Village : Gopalnagar,

Mukesh Kumar Singh

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Post Office : Kacharpur Gopalpur, District :
South 24-Parganas, Pin Code : 743395, West
Bengal ;

198. Madan Daptari, Son of Sailendra Nath
Daptari, residing at Village : Sankharipur,
Post Office : Baruipur, District : South 24-
Parganas, Pin Code : 700 144 ;

199. Ashis Kundu, Son of Sri Krishnapada
Kundu, residing at Village : Ghurni-
Anandanagar (Battala), Masjid Lane, Post
Office : Ghurni, Police Station : Kotowali,
District : Nadia, Pin Code : 741 103 (West
Bengal) ;

200. Abdul Mannan Mondal, Son of
Nasiruddin Mondal, residing at Village :
Kalinagar, Post Office : Rupdaha, Police
Station : Dhubulia, District : Nadia, Pin
Code : 741140 (West Bengal) ;

201. Subrata Sarkar, Son of Subal Chandra
Sarkar, residing at Village : Parbatipur, Post
Office : Pritinagar, Police Station :
Ranaghat, District : Nadia, Pin Code :
741247 ;

Mukesh Kumar Singh

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202. Prabir Naskar, Son of Mrinal Naskar, residing at Village :Netaji Subhas Sarani, Baruipur (Bhattacharjee Para), Post Office & Police Station :Baruipur, District : South 24-Parganas, Pin Code : 700 144 (West Bengal) .

203. Swapna Naskar, Son of Basudeb Naskar, residing at Village : Shyamnagar, Post Office : Dakshin Durgapur, Police Station : Kultali, District : South 24-Parganas, Pin Code : 743 349 (West Bengal)

204. Gautam Chhatui, Son of Madan Mohan Chhatui, residing at Village & Post Office : Chhayani, Police Station : Baruipur, District : South 24-Parganas, Pin Code : 743376 (West Bengal) ;

205. Pranab Kumar Gayen, Son of Banshi Nath Gayen, residing at Village 8 No. Sonatikari, Post Office : Purba Sonatikari, Police Station : Kultali, District : South 24-Parganas, Pin Code : 743349 (West Bengal)

Prakash Kumar Singh

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206. Nikhil Mondal, Son of Jatindra Mondal,
 residing at Village : Durgapur, Post Office
 :Bholadanga, Police Station : Nakashipara,
 District : Nadia, Pin Code : 741 126 (West
 Bengal) ;

207. Joydeb Das, Son of Dulal Das, residing
 at Village :Bhabodanga, Post Office
 :Kandoa, Police Station : Nakashipara,
 District : Nadia, Pin Code : 741 139 (West
 Bengal) ;

208. Sukhan Dey, Son of Dhnanjoy Dey,
 residing at Village : Rakhalgachhi, Post
 Office : Bahirgachha, Police Station :
 Dhubulia, District : Nadia, Pin Code :
 741115 (West Bengal) ;

209. Purnima Chatterjee, Daughter of
 Basanta Kumar Chatterjee, residing at
 Village : Sadhanpara, Post Office :
 Bahirgachi, Police Station : Dhubulia,
 District : Nadia, Pin Code : 741154 (West
 Bengal) ;

210. Biswanath Samanta, Son of Alok
 Kumar Samanta, residing at Village & Post
 Office : Bahadurpur, Police Station :

Mukesh Kumar Singh.

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Bhupatinagar, District : Nadia, Purba
 Medinipur, Pin Code : 721626 (West Bengal)

);

211. Ansor Ali, Son of Sk. Ekdil, residing at
 Village : Darbarpur, Post Office : Dwarka,
 Police Station : Labpur, District : Birbhum,
 Pin Code : 7313032 (West Bengal) ;

212. Milan Das, Son of Biswanath Das,
 residing at Village : Bhebodanga, Post
 Office : Kancca, Police Station
 : Nakashipara, District : Nadia, Pin Code :
 741138 (West Bengal) ;

213. Tarun Das, Son of Madan Das, residing
 at Village : Bhebodanga, Post Office :
 Kandoa, Police Station : Nakashipara,
 District : Nadia, Pin Code : 741 138 (West
 Bengal) ;

214. Ratikanta Roy, Son of Kshitis Chandra
 Roy, residing at Village : Kharer Mat, Post
 Office : Barchand Ghar, Police Station
 : Kaliganj, District : Nadia, Pin Code :
 741154 (West Bengal) ;

Mukesh Kumar Singh -



215. Mohiuddin Sardar, Son of Ali Hossain,

residing at Village : Hardah, Post Office :

Bansra, Police Station : Baruipur, District :

South 24-Parganas, Pin Code : 743363

(West Bengal) ;

216. Goutam Roy, Son of Kshitij Chand

Roy, residing at Village : Kharer Math, Post

Office : Barchand Ghar, Police Station

: Kaliganj, District : Nadia, Pin Code :

741154 (West Bengal) ;

217. Toton Biswās, Son of Sarayat Biswas,

residing at Village & Post Office : Nidya,

Police Station : Nabadwip, District : Nadia,

Pin Code : 741313 (West Bengal) ;

218. Rupali Khatun, Daughter of Ayamddin

Sekh, residing at Village : Sabainagar, Post

Office & Police Station : Nakashipara,

District : Nadia, Pin Code : 741 124 (West

Bengal) ;

219. -- Sajal Naskar, Son of Sridhar Naskar,

residing at Village & Post Office : Beonta,

Police Station : K.L.C., District : South 24-

Parganas, Pin Code : 743502 ;

Mukesh Kumar Singh



220. Obaydullah Molla, Son of Khatib

Molla, residing at Village : Pairagacha, Post

Office : Chouhata, Police Station : Haroa,

District : North 24-Parganas, Pin Code :

743425 ;

221. Sk. Raju Mia, Son of Late Sk. Manir

Haque, residing at Village : Piara, Post

Office & Police Station : Haroa, District

: North 24-Parganas, Pin Code : 743 325 ;

222. Ashoke Bishayee, Son of Arnab

Bishayee, residing at Village & Post Office :

Naridana, Police Station : Baruipur, District

: South 24-Parganas, Pin Code : 743330 ;

223. Dibyendu Dolui, Son of Pandab Dolui,

residing at Village : Udang, Post Office :

Udang, Police Station : Amta, District :

Howrah, Pin Code : 711 401 (West Bengal)

224. Bikash Ghosh, Son of Madan Ghosh,

residing at Village : Hasidanga, Post Office

: Dolimoulia, Police Station : Dhubulia,

District : Nadia, Pin Code : 741 140 ;

Mukesh Kumar Singh

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225. Salim Ali Molla, Son of Moslem Molla, residing at Chakrabartiabab, Post Office : Chhoyani, Police Station : Baruipur, District : South 24-Parganas, Pin Code : 743 376 (West Bengal) ;

226. Satabdi Dolui/ Maity, D/o. & W/o. Susanta Maity, residing at Village : Fatepur, Post Office : Udang, Police Station Amta, District : Howrah, Pin Code : 711 401 (West Bengal) ;

227. Abhijit Roy, Son of Sailendra Nath Roy, residing at Village : East Dhanyakuriya, Post Office : Dhanyakuriya, Police Station: Basirhat, District : North 24-Parganas, Pin Code : 741122 ;

228. Saheb Gazi, C/o. Kased Gazi, residing at Village : Eandemara, Post Office : Bhurkunda, Police Station : Hasnabad, District : North 24-Parganas, Pin Code : 743426 ;

229. Rakesh Bar, Son of Gobinda Bar, residing at Village : Ghoshpur (South), Post Office : Ghoshpur, Police Station: Sandeshkhali, District : North 24-Parganas, Pin Code : 743442 ;

Mukesh Kumar Singh
M.K.S

All are working as Supervisor/Safaiwala or any other Group "D" Posts, under enlisted different Contractors of Eastern Railway, Howrah Division, Howrah, Pin Code : 711

101.

....APPLICANTS.

: V E R S U S :

1. UNION OF INDIA, through the General Manager, Eastern Railway, 17, N.S. Road, Fairlie Place, Kolkata -700 001 ;

2. THE CHIEF PERSONNEL OFFICER, Eastern Railway, 17, N.S. Road, Fairlie Place, Kolkata -700 001 ;

3. THE DIVISIONAL RAILWAY MANAGER, Eastern Railway, Howrah Division, Howrah, Pin Code : 711 101 ;

4. THE ADDITIONAL DIVISIONAL RAILWAY MANAGER, Eastern Railway, Howrah Division, Howrah -711 101 ;

Mukesh Kumar Singh



5. THE SECRETARY, Ministry of
Railways, Rail Bhavan, New Delhi-
110001.

RESPONDENTS.

DETAILS OF THE APPLICATION :

- 1 Particulars of the Order against which this application is made :
 - a) Vide Order No. E/Court Cell/c labour dated 01.09.2015.
 - b) Vide Order No. E/Court Cell/C. Labour dated 08.7.2014 issued by the Respondent No.3 on 10.07.2014.
 - c) Vide Order No. E-308/CC/HWH/R. Sahani & Ors. dated 28.11.2013.
 - d) Acts or omission on the part of the respondents are not collect and verifying the all documents (i.e. Identity Card, and other documents) of the applicants although similar situated contract labour who are worked in the Metro Railway and Eastern Railway, they are documents was verified and screening after that they are engaged in the above Railway but only for applicants purpose. Respondents are taken illegal view i.e. totally bad-in-law.

2. JURISDICTION OF THE TRIBUNAL :

The applicants declare that the subject matter of the present application for which they want redressal is within the jurisdiction of this Hon'ble Tribunal ;

3. LIMITATION :

The applicants further declares that this application is within the period of limitation as prescribed in Section 21 of the Administrative Tribunal Act, 1985.

Mukesh Kumar Singh

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Coram : Hon'ble Mr. A.K. Patnaik, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the applicants : Mr. T.K. Biswas, counsel

For the respondents : Mr. L. K. Chatterjee, counsel
Mr. A.K. Guha, counsel

Heard on : 21.02.2017

Order on : 07-03-2017

ORDER

Mr. A.K. Patnaik, Judicial Member

The 229 Applicants have filed this Original Application U/s. 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

"(a) An order directing the respondents to set aside the order dated 08.7.2014 and 1.9.2015 (Annexure-A/11 and Annexure A/12) and further directing the respondents No.3 to collect the all documents individually immediately from the applicants and verify the same, if the applicants are found suitable, then regularize the applicants in the suitable post as per their working position;

(b) An order directing the respondents to take similar decision which was taken by the Malda Division and also treat the applicants according to Annexure A/14 and A/16 collectively basis;

(c) Leave may be granted to the applicants to file this application jointly under Rule 4 (5) (a) of the CAT Procedure Rules, 1987;

(d) Pass any other or further order or orders as to this Hon'ble Tribunal may deem fit and proper."

The applicants have also filed an M.A. No.350/101/2017 seeking permission to file this single O.A. jointly under Section 4(5)(a) of C.A.T. (Procedure) Rules, 1987.



2. Before proceeding further in the matter, the orders impugned in this OA are quoted herein below:

(i) The order dated 08.07.2014 (Annexure-A/11) issued by the Divisional Railway Manager, Howrah:-

"In obedience to the judgment of Hon'ble CAT/ Calcutta in O.A.No.350/00143/2014, 350/00144/2014, 350/00145/2014, 350/00146/2014, 350/00167/2014 dated 26.2.14, the undersigned being concerned with the petitioner of Howrah Division has carefully gone through the claim of the petitioner pertaining to Howrah division and observed as under:

The petitioner alleged that they have worked as contract labourer under different contractors for performing the work in Railway administration for the job of Safaiwala for sweeping, cleaning of yard, platform, stores office and garden including drains/latrines, sprinkling of saw, a scraping and collection of garbage/rubbish mud etc. in different stations, sheds, yards and office/units etc. With the alleged aforementioned claim they demanded their absorption in railway service.

As ordered by Hon'ble CAT/Calcutta, the petitioner through their Ld. Advocate submitted documents such as photocopy of I. Card issued by the Contractors under whom they worked, a list of documents with names, sex, photo etc. The said documents were examined and it is seen that they stated to have worked under different contractors i.e. Social Construction Company, Lotus Security Services, Govt. Contractor (Railway & Civil) etc. After perusal of railway documents pertaining to Howrah Division of Eastern Railway, it is evident that railway administration of Howrah Division of Eastern Railway never deployed any contract with the aforementioned contractors.

Pertinently it is mentioned that Railway administration of Howrah Division, Eastern Railway for carrying out cleaning process in different units only enters into a job contract with a qualified Labour Contractor and railway administration never invites any Labour Contractors for



conducting cleaning process. The explicit terms and conditions nowhere reflect any promise or undertaking that mentioned absorption of the labourers in the Railways who are so engaged by the nominated Labour Contractors; thus no agreement is executed between the Labourers and Railway Administration.

In contractual agreement, when a Contractor undertakes to produce a given result by engaging Contractors Labour, the relationship of Master and Servant exists between the Contractor and Contract Labour and not between the Principal Employer and Contract Labour. The responsibility of the principal employers under the Contract Labour(Regulation & Abolition) Act, 1970 arise only in the event of failure of the contractor to fulfil his statutory obligations. Even when the appropriate Government prohibits the employment under the said Act, there is no provision for automatic absorption of contract labour into Railway under the said Act.

In the Railway Administration, intake of incumbent to a permanent/temporary post is generally done through statutory method of recruitment of Railway Recruitment Agency. There is no system of automatic absorption of Contract Labours.

Under the above premises, Contract Labour is not eligible under any agreement between the Contractor and Railway Administration for consideration of their absorption/appointment in Howrah Division of Eastern Railway as they were never engaged in the said work by the Railway administration of Howrah Division of Eastern Railway. So their claim is not tenable.

As such, the undersigned has no option but to reject the claim of petitioner.

Thus, the cases stand disposed of."

(ii) The order dated 1.9.2015 issued by the Divisional Railway Manager, Eastern Railway, Howrah (Annexure A/12) :-

"In compliance to the judgment dtd.16.6.15 of Hon'ble CAT/Calcutta in MA.No.350/00210/2015 arising out of OA



No.350/00625/2015, I, being the respondent No.3 have gone through the joint representation dtd.19.7.15 of the applicants along with other relevant records & rules and observed as under:-

In the OA as well as joint representation, the Petitioners alleged that they have worked as Contract Labourer under different contractors for performing the different works related to different type of cleaning works etc. In the Eastern Railway, their basic claim is that according to Indian Railway Establishment Manual, Vol.II, para 2001, they should be given the status of Casual Labour and their Service should be governed by the Railway Rules.

Chapter XX para 2001 of IREM Vol.II speaks as under:-

“Casual labour refers to labour whose employment is intermittent, Sporadic or extends over short period or continued from one work to another. Labour of this kind is normally recruited from the nearest available source. They are not ordinarily liable to transfer. The conditions applicable to permanent and temporary staff do not apply to casual labour.

Casual labour on Railway should ordinarily be employed only in the following types of cases.

- (a) Casual Labour(Open Line) – Casual labour are primarily engaged to supplement the regular staff in work of seasonal or sporadic nature, which arises in the day to day working of the Railway system. This includes labour required for unloading and loading of materials, special repair and maintenance of tracks and other structures, supplying drinking water to passengers during summer months, (recoupment of man-days lost on account of absenteeism) patrolling of tracks, etc. casual labour so engaged in the operation and maintenance of railway system is referred to as open line casual labour, as distinct from project Casual Labour, described in para (b) infra.
- (b) Casual Labour (Project) – Casual Labour are also engaged on Railways for execution of Railway projects, such as new lines, doubling, conversion, construction of building, track Renewals, Route Relay interlocking Railway Electrification, Setting up of new units etc. Casual Labour so engaged are referred to as Project Casual Labour.”

In this regard it is clarified that Casual Labours were engaged by the Railway Administration for the job mentioned above as per casual requirements. The petitioners do not come under the purview of the said definition.

The applicants earlier approached to the Hon'ble Tribunal vide OA No. 143/2014 and in compliance to the judgment dtd. 26.2.2014, a speaking order was issued vide this office letter No. E/Court Cell/C. Labour. dtd. 8.7.14. The applicants again approached to Hon'ble Tribunal vide OA No. 350/00625/2015 for the same cause of action and no new fact has been brought. In this regard it is reiterated that Railway Administration of Howrah Division, Eastern Railway enters into a job contract with a qualified Contractor for carrying out cleaning process in different units only and Railway Administration never invites any Labour Contractors for conducting cleaning. The explicit terms and conditions nowhere reflect any promise or undertaking that mentions absorption of the Labourers in the Railways who are so engaged by the nominated Contractors; thus no agreement is executed between the Labourers and Railway Administration.

In Contractual agreement, when a Contractor undertakes to produce a given result by engaging Contract Labour, the relationship of Principal and Agent exists between the Contractor and Contract Labour and not between the Principal Employer and Contract Labour. The responsibility of the Principal employers under the Contract Labour (Regulation & Abolition) Act, 1970 arises only in the event of failure of the Contractor to fulfil his statutory obligations. Even when the appropriate Government prohibits the employment under the said Act, there is no provision for automatic absorption of Contract Labour into Railway under the said Act.

In the Railway Administration, intake of incumbent to a permanent/temporary post is generally done through statutory method of recruitment of Railway Recruitment Agency. There is no system of automatic absorption of Contract Labour.

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In view of the above, Contract Labour is not eligible under any agreement between the Contractor and Railway Administration for consideration of their absorption/appointment in Howrah Division of Eastern Railway as they were never engaged in the said work by the Railway Administration of Howrah Division of Eastern Railway. As such, the claim of the petitioners is not tenable, hence regretted.

Thus, the joint representation dtd. 19.7.15 submitted by the applicants stands disposed of."

3. The case of the applicants, in nut shell, is that after being engaged through contractors all of them are performing the duties of Supervisors, Sweeper, Cleaner, Safaiwala etc of the Railway and had completed 340 days' work in the railway. In terms of the Indian Railway Establishment Manual Vol.II, Para 2001 those who have completed more than 120 days of work continuously without any break, shall be given the status of casual labours and their service conditions shall have to be governed by the relevant rules of the Railways. The work of the railway being performed by them are perennial in nature. It has been stated that in other divisions persons engaged through contractor, like the present applicants, were regularized and as such, the applicants have a right to be regularized. In this regard, the applicants have also placed reliance on the decisions of the Hon'ble Apex Court in the cases of **Union of India &Ors Vs RialwayYatriNivas, N.D. Staton U& Others Special Leave to Appeal (Civil) No. 587/2000 and Union of India Vs LaluaBelur Coop Lab Contr& ST & Another dated 14.09.2012 in Special Leave to Appeal (Civil) No. 14737-14738 of 2012.**

4. We have heard Mr. T.K. Biswas, the learned counsel appearing for the applicants and Mr. L.K. Chatterjee and Mr. A.K.Guha, learned counsel

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disappearing for the Railway-Respondents and perused the pleadings and materials placed in support thereof including the decisions relied on by them.

5. Undisputedly, the engagements of the applicants were through contractors and not directly by the Railway. It is also not the case of the applicants that the contractors engaged them after following the Rules existing in the Railway for appointment to Gr. C or D posts. It is also not the case of the applicants that their engagement or appointment were against sanctioned posts. The mandate enshrined in Articles 16 of the Constitution of India provides that all citizens of India are entitled to get equal opportunity for the purpose of obtaining employment in State Service. In order to fulfil such a condition, it is necessary to consider the cases of all citizens who are eligible to be appointed. For that purpose, it is not only necessary to call for the names from the Employment Exchange, but in some cases also required due advertisement of posts in Newspapers by notifying the vacancies and the requisite qualifications so that all eligible candidates may apply for their appointment in the said posts. It cannot, thus, be stated that the petitioners had been appointed upon compliance of the recruitment process as envisaged under the Rules or upon compliance with the principles enshrined under Article 16 of the Constitution of India.

6. The stand of the applicants is that as they had completed more than 120 days of work continuously without any break, in terms of the Indian Railway Establishment Manual Vol. II part-I, they have acquired a status of casual labourers and as is misnomer because as admitted by the petitioners they were not recruited directly by the railway after following the procedure prescribed under the rules that too against sanctioned posts and, as such, they do not acquire any indefeasible right to claim regularization by stating

violation of any rules. In the case of **Madhyamik Shiksha Parishad Vs. Anil Kumar Mishra and others, reported in AIR 1994 SC 1638**, the Hon'ble Apex Court have held that the daily wagers are deployed on temporary assignment only and not on sanctioned post and completion of 240 days work by daily wager cannot attribute status of a casual workman under Industrial Disputes Act and as such does not create a right of regularization. The case of the applicant is worst when they were not even appointed on daily wage basis through the Railway. The Applicants are covered and governed by the conditions stipulated in their order of engagement given by the contractor. They cannot claim better right merely because they have continued to discharge the duties of the Railway. It is also not the case of the applicants that for the work they have directly been paid by the Railway.

7. In view of the above, neither the applicants have got any right to claim regularization nor even can they claim their continuance in railway on such basis merely on the ground that they have been working in the railway for long because nobody engaged against the law can be regularized even if he has put in years of service.

The applicants have not produced any rule to justify that even if they have been working through contractor by virtue of the said rules, they have got a right to be regularized but the Respondents did not do so. We have gone through the two decisions relied on by the applicants. In the case of **Rail Yatri Niwas (supra)** the persons engaged in the Rail Yatri Niwas approached the Hon'ble High Court and as per the order of the Hon'ble High Court the Labour Commission enquired into the matter and has come to the conclusion that the proceedings will ensure to the benefit of the workmen and accordingly, the Hon'ble Apex Court directed for consideration of the cases of

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those applicants. The facts and issues involved in that case are different to the present case and as such the said decision is not applicable to the present case. Similar is the situation in so far as the decision of the Hon'ble Apex Court in the case of **Lilua Belur Coop Lab Cont(supra)** wherein as agreed to by the parties, the Hon'ble Apex Court directed to consider the case of those persons in accordance with the direction of the Hon'ble High which is not the case in hands. Thus, the said case has no help to the applicants in the present case.

8. Lastly, as regards the submission that the action of the Respondents is discriminatory in as much as similarly situated persons have been appointed/absorbed in other Divison of the Railway and the applicants are entilted to be regularised is concerned, we are of the considered view that this submission is bound to be rejected as it is well settled that direction for removal of the discrimination can only be issued only when there exists a legal right of the appicants and corresponding legal obligation in the State. Only because of illegality has been committed, the same cannot be directed to be perpetuated. It is trite law that there cannot be equality in illegality. [Ref.: **Sushanta Tagore & Ors. Vs. Union of India & Ors.**, (2005) 3 SCC 16 and **State of Orissa & Ors. Vs. Prasana Kumar Sahoo**, (2007) 15 SCC 129]. In the present case, as discussed above, the applicnats having no legal right to claim regularization, this submission of the applicants is rejected.

9. We are reminded by the decision of the Hon'ble Apex Court in the case of **Secy., State of Karnataka v. Umadevi(3)**,(2006) 4 SCC 1. The observation made in paragraph 43 of the said decision is very much relevant for deciding this case and, thus, the same is quoted herein below:

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"43 . Thus, it is clear that adherence to the rule of equality in public employment is a basic feature of our Constitution and since the rule of law is the core of our Constitution, a court would certainly be disabled from passing an order upholding a violation

of Article 14 or in ordering the overlooking of the need to comply with the requirements of Article 14 read with Article 16 of the Constitution. Therefore, consistent with the scheme for public employment, this Court while laying down the law, has necessarily to hold that unless the appointment is in terms of the relevant rules and after a proper competition among qualified persons, the same would not confer any right on the appointee. when statutory rules are framed under Article 309 of the Constitution which are exhaustive, the only fair means to adopt is to make appointments based on the rules so framed".

10. In view of the facts and law discussed above, we find no merit in this OA. This OA is accordingly dismissed. Consequently the M.A.No.101/also stands dismissed. No costs.

JW
(Jaya Das Gupta)
Administrative Member

AKP
(A.K.Patnaik)
Judicial Member